NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 295/16	TP 135/17	Admission	433(e)	McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd.

SHIVABHUSHAN S.H.
FOR MANEESHA
KONGOVI
9986936553

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

RESPONDENT

REPRESENTATION TO WHOM

Shura FOR MANEESHA KONGOVI

SIGNATURE

Counsel for respondent is present. He reported that this case is stayed by the Hon'ble High Court. Counsel has already filed certified copy of the order of Hon'ble High Court. Counsel reported that stay is continued.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)